

**IN THE COURT OF MS. SANTOSH SNEHI MANN,
SPECIAL JUDGE (PC ACT): CBI-08: RADC: ND**

Closure Report No. 01/19

CIS No. 10/2019

CBI Vs. Anand Joshi

25.06.2020

(Through CISCO Webex Meeting App)

Case file is taken up through Video Conferencing hosted by Ms. Indu Sharma Bhoria, Personal Assistant in the Court, in compliance of *Office Order No. E-3943-4029/DJ/RADC/2020 dt. 13.06.2020 of Id. District & Sessions Judge-cum-Special Judge (PC Act), RADC, New Delhi.*

Regular functioning of the Courts at District Courts, Delhi has been suspended since 23.03.2020 vide orders of Hon'ble High Court of Delhi bearing Nos. 373/Estt./E1/DHC dt. 23.03.2020, no. 159/RG/DHC/2020 dt.25.03.2020, no. R-77/RG/DHC/2020 dt. 15.04.2020, no. R-159/RG/DHC/2020 dt. 02.05.2020, no. R-235/RG/DHC/2020 dt. 16.05.2020, no. R-305/RG/DHC/2020 dt. 21.05.2020 and no. R-1347/DHC/2020 dt. 29.05.2020.

Present: Mr. M. Saraswat, PP for CBI with SI Ashok Kumar, *Pairvi Officer.*

Mr. Dhanesh Kumar, Reader and Mr. Narender Kumar, Ahlmad have also joined through Cisco Webex Meetings App.

Matter is fixed for consideration of the closure report filed by CBI.

Ld. PP for CBI seeks adjournment on the ground that the case file is not available with him and he needs time to arrange e-copy of the final report/closure report. It is further submitted that IO of the case has been repatriated to Delhi Police and he needs assistance of the Holding IO.

Request is allowed.

Matter is adjourned for consideration of the final report/closure report filed by CBI now on **09.07.2020**.


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SANTOSH SNEHI MANN
Special Judge (PC Act), CBI-08
Room No. 501, Rouse Avenue Court Complex
New Delhi

CBI to make available soft copy of the final report/closure report for consideration of the undersigned.


36-06-2020
(Santosh Snehi Mann)

Special Judge (PC Act), CBI-08

RADC/ND: 25.06.2020

ISB

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